

**DAILY BOARD**  
**H.H.J. SHRI. R.S. PAVASKAR**  
**C.R. NO.42**  
**DATE : 08-09-2020**

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	BAIL APPLN NDPS 948/2020	Imran Kamaluddin Shaikh Vs The State of Maharashtra Through ATS, Mumbai.	REPLY/SAY	

